

**BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE, BENCH PUNE
Appeal No. 43 of 2022 (WZ)**

Balaji Tirupati Cinemas Appellant

Versus

MCGM and Others Respondents

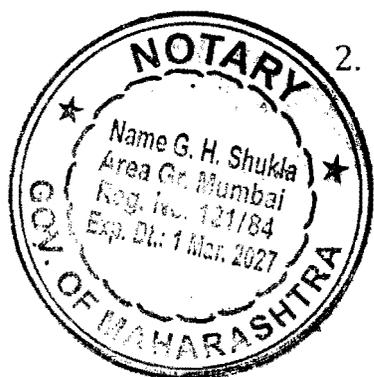
AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO.2 -

MCGM IS AS UNDER:

I, Anil Shrikrishna Puntambekar Age - 57 Years, Occupation- Service working as Assistant Engineer with Brihanmumbai Municipal Corporation; do hereby state on solemn affirmation on behalf of Respondent No. 2 is as under:-

I have made myself conversant with the facts of the case and am able to depose on behalf of the Respondent No.2. I am filing this affidavit in reply thereto.

1. The present appeal has been preferred under Section 16 read with Section 18 of the National Green Tribunal Act, 2010 with the prayer to quash the order dated 12.09.2022 passed by the Maharashtra Coastal Zone Management Authority which is alleged to have been passed in violation of the principles of natural justice.
2. That the appellant submitted the application to seek permission for erecting temporary set/shed for shooting at



CTS No. 1496,1497 and 1498 of Village Erangal, Madh Marve Road, Malad(W), Mumbai - 400061. Accordingly permission was granted permission after the payment of necessary charges for erection of temporary structure for film shooting purpose for the period 12.01.2021 to 12.07.2021 to appellant. That the appellant requested for the renewal of permission firstly for the period 13.10.2021 to 12.04.2022 and further it was renewed on second time till 12.10.2022.

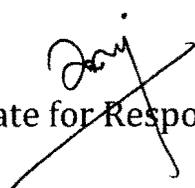
3. That the Maharashtra Coastal Zone Management Authority - MCZMA in the meeting held on 12th Sep, 2022; wherein the application received from the appellant for further extension/CRZ recommendation is rejected by the Maharashtra Coastal Zone Management Authority - MCZMA from CRZ point of view and directed this Respondent - MCGM to take appropriate action in the matter.
4. That the appellant further failed to produce NOC/Recommendation/clearance from the Maharashtra Coastal Zone Management Authority - MCZMA for the renewal of permission granted for erecting the temporary set/shed for shooting. Hence this Respondent has issued a letter under no. SAP/N/374/SR/AEBF Dated 26.8.2022, informing the appellant to produce clearance from the MCZMA. Hereto annexed and marked as **Exhibit 'A'** is the copy of Letter SAP/N/374/SR/AEBF Dated 26.8.2022.



5. However the appellant has challenged the said letter before the Hon'ble Bombay High Court. The Hon'ble Bombay High Court on 30/08/2022 has granted ad-interim reliefs to appellant.
6. That the appellant further failed to produce NOC/Recommendation/clearance from the MCZMA for the renewal of permission granted for erecting the temporary set/shed for shooting. Hence this Respondent has issued letter under no. ACPN/486/SR/AEBF Dated 13.10.2022, informing the appellant to stop the shooting activity and remove the temporary set/shed immediately. Hereto annexed and marked as **Exhibit 'B'** is the copy of Letter ACPN/487/SR/AEBF Dated 13.10.2022.
7. Since this Hon'ble Tribunal has accorded protection to the appellant and the same is in force hence no action taken against the appellant by this Respondent. Hereto annexed and marked as **Exhibit 'C'** is the copy Photograph of Set/Shed.
8. The Respondent submits that the present respondent will abide by any directions of this Hon'ble Tribunal.
9. This Respondent craves leave to add, alter or amend the aforesaid averments as and when necessary.

Date: 20/01/2023

Place: Mumbai


Advocate for Respondent No. 2

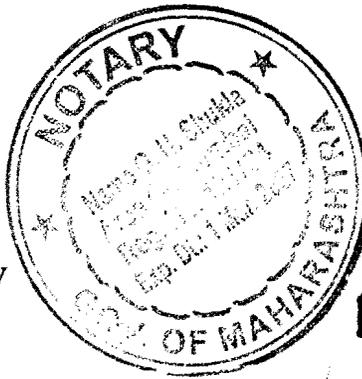


VERIFICATION

I, Anil Shrikrishna Puntambekar Age - 57 Years, Occupation-Service working as Assistant Engineer with Brihanmumbai Municipal Corporation, do hereby state on oath on behalf of Respondent No.2 that, the contents of this Affidavit in Reply are true and correct and explained it to me in vernacular language and same is true and correct to the best of my own knowledge and belief.

Hence, verified at Mumbai on 20th Day of Jan, 2023.

Identified & Explained By



G. H. Shukla
Deponent

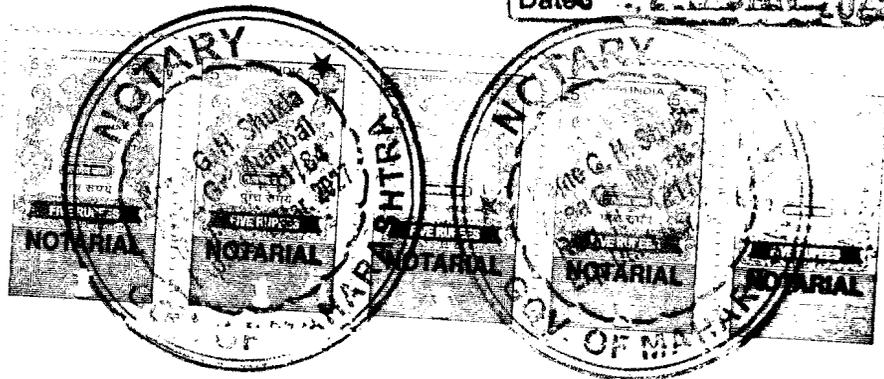
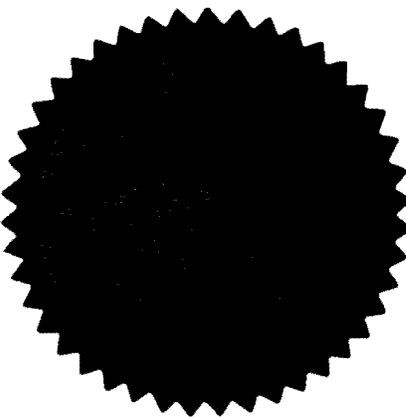
BEFORE ME

G. H. SHUKLA,
NOTARY GREATER MUMBAI
Jagdamba Bhavan, Ground Floor
Ganpatrao Kadam Marg, Lower Park
MUMBAI 400 013

Anil
Advocate for Respondent No.2

20 JAN 2023

NOTED & REGISTERED
Sr. No 41129/35/2023
Dated 20 JAN 2023

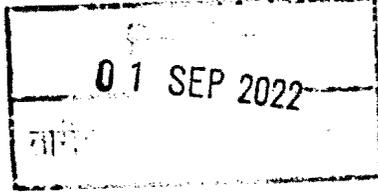


बृहन्मुंबई महानगरपालिका

सहाय्यक आयुक्त (पी/उत्तर विभाग) १० वा मजला, लिबर्टी गार्डन, मालाड (पश्चिम), मुंबई - ४०००६४.

क्र.स.आ.पी/उ/३७४/सहा.अभि.(इ. व का.) दि.२६/०८/२०२२

प्रति,
मालक,
बालाजी तिरुपती सिनेमा
२०४ ए, रेनीस अपार्टमेंट,
सोनी कॉम्प्लेक्स लिंक रोड,
हॅंग आऊट, मालाड, मुंबई



सहाय्यक आयुक्त, पी/उत्तर विभाग
पी/उत्तर विभाग कार्यालय इमारत
११वा मजला, लिबर्टी गार्डन,
बानलतदारवाडी मार्ग,
मालाड (प.), मुंबई-४०००६४

विषय:- पी/उत्तर विभागामधील स्टुडिओ/बांधकामाबाबतच्या मा.श्री.डॉ.किरीट सोमैया यांनी केलेल्या विविध तक्रारीबाबत.

संदर्भ:- मा.श्री.डॉ.किरीट सोमैया यांची शुक्रवार दि.२६.०८.२०२२ रोजी सकाळी ११:३० वाजताची स्थळ पाहणी.

उपरोक्त संदर्भिय तक्रारीच्या अनुषंगाने आज दि.२६.०८.२०२२ रोजी मद्र. मार्वे येथील स्टुडिओची मा. श्री.डॉ.किरीट सोमैया यांच्या सह स्थळ पाहणी आयोजित करण्यात आलेली होती. भाटी गाव च्या परिसरात न.भू.क्र.१४९६, १४९७, १४९८ या भूखंडावर ५७६९ चौ.मी. अर्धपक्क्या शेड/सेट बनविण्यासाठी या कार्यालयामार्फत दि.०२.०३.२०२१ रोजी तात्पुरती परवानगी देण्यात आलेली आहे. सदर परवानगीचे दि.१२.१०.२०२२ पर्यंत नूतनीकरण करण्यात आलेले आहे.

तसेच या कार्यालयामार्फत प्रथम परवानगी देते वेळेस MCZMA, पर्यावरण विभागाकडून शिफारस प्राप्त झाली होती. तद नंतर सदर परवानगीच्या नूतनीकरणावेळी P.P. (Project Proponent) यांनी शिफारस मिळणेसाठी MCZMA, पर्यावरण विभाग यांना अर्ज केला होता. त्यामुळे या कार्यालयामार्फत सदर शिफारस मिळणे सापेक्ष परवानगीचे नूतनीकरण करण्यात आले. परंतु आपणाकडून MCZMA, पर्यावरण विभागाकडून परवानगीचे कोणतेही कागदपत्रे सादर करण्यात आलेले नसल्यामुळे आपण तात्काळ शूटिंग सह सर्व वापर बंद करण्यात यावा. अन्यथा आपल्यावर महानगरपालिकेच्या अधिनियमाप्रमाणे उचित कारवाई करण्यात येईल.

(६) २६/०८/२२

सहाय्यक आयुक्त, पी/उत्तर विभाग

२६/०८/२२
NECB&P/PIN-21

P.P.
26.8.22
DO P/dm/wms

२/८
२६/०८/२२

J ECB&P/PIN-

बृहन्मुंबई महानगरपालिका

सहाय्यक आयुक्त (पी/उत्तर विभाग) १० वा मजला, विवर्टी गार्डन, मालाड (पश्चिम), मुंबई - ४०००६४.

क्र.स.आ.पी/उ/४(७)/एसीपीएन/सिहा.आभि.(इ. व का.) दि.१३/१०/२०२२

सहाय्यक आयुक्त, पी/उत्तर विभाग
पी/उत्तर विभाग कार्यालय इमारत
११वा मजला, विवर्टी गार्डन,
मामलतदारवाडी मार्ग,
मालाड (प.). मुंबई-४०००६४

प्रति,
मालक,
बालाजी तिरुपती सिनेमा
२०४ ए, रेनीस अपार्टमेंट,
सोनी कॉम्प्लेक्स लिंक रोड,
हॅंग आऊट, मालाड, मुंबई

A.C. File 487/SX/AEB
13/10/2022

विषय:- न.भू.क्र.१४९६, १४९७, १४९८, एरंगळ गाव, मढ मार्वे रोड, मालाड (प), मुंबई येथील चित्रीकरणासाठी बालाजी तिरुपती सिनेमा यांच्या मार्फत उभारण्यात आलेल्या सेट/स्टुडिओ च्या बांधकामाबाबत.

संदर्भ:- १) या कार्यालयामार्फत देण्यात आलेली क्र.एसीपीएन/२८३५८/एईबीएफ दि.०२.०३.२०२१ अन्वयेची परवानगी.
२) क्र.एसीपीएन/७२३/एसआर/एईबीएफ दि.०६.०९.२०२१, एसीपीएन/३३५९८/एईबीएफ दि.०४.०२.२०२२, एसीपीएन/२२३०/एईबीएफ दि.२१.०६.२०२२ अन्वये करण्यात आलेले परवानगीचे नूतनीकरण.

उपरोक्त विषयास अनुसरून, न.भू.क्र.१४९६, १४९७, १४९८, एरंगळ गाव, मढ मार्वे रोड, मालाड (प), मुंबई येथील चित्रीकरणासाठी या विभागामार्फत तात्पुरत्या स्वरूपातील सेट/शेड उभारण्यासाठी पत्र क्र.एसीपीएन/२८३५८/एईबीएफ दि.०२.०३.२०२१ अन्वये परवानगी देण्यात आलेली होती. तदनंतर आपणास सदर शेड/सेटच्या परवानगीच्या नूतनीकरणासाठी महाराष्ट्र सागरी किनारा क्षेत्र व्यवस्थापन प्राधिकरण (MCZMA), पर्यावरण विभागकडून प्राप्त झालेल्या परवानगी/ शिफारसची प्रत सादर करणेबाबत कळविण्यात आले होते. परंतु आपण सदर बाबत कोणतीही परवानगी / शिफारस आजमितीपर्यन्त या कार्यालयास सादर केलेली नाही. दरम्यान या कार्यालयास महाराष्ट्र सागरी किनारा व्यवस्थापन प्राधिकरण (MCZMA) मार्फत कळविण्यात आले की, बालाजी तिरुपती सिनेमा, एक्सप्रेसन स्टुडिओ व भाटीया स्टुडिओ यांनी वाढीव मंजूरीकरिता केलेले अर्ज महाराष्ट्र सागरी किनारा व्यवस्थापन प्राधिकरण (MCZMA) यांनी दि.१२.०९.२०२२ रोजीच्या बैठकी मध्ये ना-मंजूर करण्यात आलेले आहेत.

तरी वरील बाबींचा विचार करता, आपणास कळविण्यात येते की, या कार्यालयामार्फत देण्यात आलेली क्र.एसीपीएन/२८३५८/एईबीएफ दि.०२.०३.२०२१ अन्वयेची परवानगी व क्र.एसीपीएन/७२३/एसआर/एईबीएफ दि.०६.०९.२०२१, एसीपीएन/३३५९८/एईबीएफ दि.०४.०२.२०२२, एसीपीएन/२२३०/एईबीएफ दि.२१.०६.२०२२ अन्वये केलेल्या नूतनीकरण/परवानगी ची अंतिम तारीख १२.१०.२०२२ पर्यन्त होती. त्यामुळे आपण सदर ठिकाणावरील सेट/शेड/स्टुडिओ सदरचे पत्र प्राप्त झाल्यानंतर २४ तासांच्या आत काढून घ्यावे, अन्यथा आपणाविरुद्ध पुढील योग्य ती कायदेशिर कारवाई करण्यात येईल.

14/10/22

Shri Ram Dhedar
3928055674

सहाय्यक आयुक्त, पी/उत्तर विभाग
सहाय्यक आयुक्त, पी/उत्तर विभाग
R.C. Bhat
13/10/22
D. O. P. 11/22



udios



Google

Mumbai, Maharashtra, India

D-15, Madh - Marve Rd, Bhati Gaon, Madh,
Mumbai, Maharashtra 400061, India

Lat 19.157207°

Long 72.785691°

10/10/22 10:50 AM GMT +05:30



udios



Google

Mumbai, Maharashtra, India

D-15, Madh - Marve Rd, Bhati Gaon, Madh,
Mumbai, Maharashtra 400061, India

Lat 19.157137°

Long 72.785716°

10/10/22 10:49 AM GMT +05:30

**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL,
PUNE, AT PUNE**

Appeal No. 43/2022 (WZ)

Balaji Tirupati Cinemas
.... Appellant

V/s

MCZMA & Ors.
.... Respondents

**AFFIDAVIT-IN-REPLY ON BEHALF
OF RESPONDENT NO.2 i.e. MCGM**

Dated this 20th January, 2023



Shri S.K. Sonawane & Ors.
Advocate for Respondents
Legal Department, Municipal Corpn.
of Greater Mumbai, Mahapalika
Marg, Fort, Mumbai - 400 001.